

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD
Court 2**

IA 787 of 2020 in CP(IB) 257/NCLT/AHM/2019

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER JUDICIAL
HON'BLE Mr. CHOCKALINGAM THIRUNAVUKKARASU, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.12.2020**

Name of the Company: George Samuel RP For Jason Dekor
Pvt Ltd
V/s
Yogeshkumar Jashwantlal Thakkar & Ors
Section 43 & 44 of IBC,2016

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.
2.

ORDER

(Through Video Conferencing)

Advocate, Mr. Monaal J. Davawala along with Mr. Vishal Raval, Advocate is present on behalf of the applicant.


Advocate, Mr. Dhruvit Shah is present on behalf of respondents 1 to 3, on receipt of the notice, is requesting time to file reply.

The prayer is allowed.

Three weeks' time is granted to file reply, by serving an advance copy to the other side.

List the matter on 15.01.2021


**CHOCKALINGAM THIRUNAVUKKARASU
MEMBER (TECHNICAL)**


**MANORAMA KUMARI
MEMBER (JUDICIAL)**

Dated this the 17th day of December, 2020.